

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-2

Appeal No. - 03/252/ND/2021

IN THE MATTER OF:

AGERSON TELECOMMUNICATIONS PRIVATE LIMITED

V/s

ROC

....Applicant

....Respondent

SECTION

U/s 252

Order delivered on 21.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Kunal Sharma and Zehra Khan, Standing Counsels for Income Tax Department

ORDER

None present on behalf of the appellant as well as Ld. ARoC. Counsel for Income Tax Department has appeared. List on **11.03.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)